

**Central Administrative Tribunal
Principal Bench**

CP No.248/2015

in

OA No.2232/2014

MA No.1864/2014

New Delhi, this the 15th day of December, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

All India Defence Civilian Clerks Association
Of AOC & Record Offices and Anr.

...petitioner

(By Advocate : Shri U. Srivastava)

Versus

1. Shri Sanjay Kotharia, Secretary,
Department of Personnel & Training,
North Block,
New Delhi-01.
2. Shri R.K. Mathur, Secretary,
MoD, GOI, South Block,
New Delhi.
3. Lt. Gen. Amit Sarin (AVSM, SM),
Director General of Ordnance Services,
MGO's Branch, IHQ of MoD (Army),
A Wing, Sena Bhawan,
New Delhi-11.

...respondents

(By Advocate : Shri Ms. Kanika Bansal for Shri Piyush Gaur)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

Learned counsel for respondents produced a copy of order dated 30.10.2015 passed by Hon'ble High court of Delhi in WP(C) No.10142/2015 and submitted that Hon'ble High Court has modified the order alleging

disobedience of which the present CP is filed. The stand taken by the learned counsel for respondents is conceded by Shri U. Srivastava, learned counsel for applicant, who fairly submitted that in the wake of the order passed by Hon'ble High Court, he does not wish to press the present CP. Accordingly, the CP is disposed of as not pressed. Notices issued to the respondents stands discharged. No costs.

(Shekhar Agarwal)
Member (A)

(A.K. Bhardwaj)
Member (J)

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